

Planning, who was first dealing with the scheme of setting up Homes for aged and infirm freedom fighters who have no one to look after, had consulted the Government of Karnataka. The State Government had intimated their efforts to locate a suitable place for a home. After careful consideration it has been decided that the Home in the South should be located in the Union Territory of Pondicherry.

Home for Aged, Infirm and Ailing Freedom Fighters in Delhi

337. SHRI AMARSINH CHAUDHARI:

SHRI T. BALAKRISHNIAH:

SHRI KRISHNA CHANDRA PANDEY:

SHRI VIDYA DHAR BAJPAI:

SHRI BABU NATH SINGH:

SWAMI BRAHMANAND:

SHRI NAGESHWAR DWIVEDI:

SHRI SHANKAR DEV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) when the first temporary Home for the aged, infirm, ailing and physically-handicapped Freedom Fighters, to be set up by the Central Government in the country since Independence, will start functioning in Delhi.

(b) when and where the buildings for the purpose have been secured by the Government and how many aged Freedom Fighters in all will be accommodated therein;

(c) whether the applications for admission in the Home will be invited publicly through newspapers as was done in the case of applications from Freedom Fighters in respect of pensions; and

(d) the other features of the scheme for the Home including expenditure to be incurred thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a). It has already been decided to set up a temporary Home in Delhi for about 25 aged and infirm freedom fighters who have no one to look after.

(b) to (d). The procedure for admission to the temporary Home will be finalised after suitable accommodation has been secured and other administrative arrangements have been completed.

सदर बाजार, दिल्ली में साम्प्रदायिक वर्गों के बारे में प्रतिवेदन

338. श्री हुकम चन्द कछुवाय :

श्री महेश्वर सिंह गिल :

डा० रानेन सेन :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के सदर बाजार क्षेत्र में हुए साम्प्रदायिक वर्गों के कारणों का पता लगाने के लिये गठित की गई समिति ने अपना प्रतिवेदन पेश कर दिया है;

(ख) यदि हाँ, तो इस प्रतिवेदन के निष्कर्षों पर सरकार की क्या प्रतिक्रिया है;

(ग) क्या इसी क्षेत्र में एक वर्ष पूर्व हुए साम्प्रदायिक वर्गों के कारणों का पता लगाने के लिये गठित की गई समिति का प्रतिवेदन प्रकाशित नहीं किया गया था; और

(घ) यदि हाँ, तो इसके क्या कारण थे ?

गृह मंत्रालय तथा कानून विभाग में राज्य मंत्री (श्री राम निवास मिश्रा) :

(क) तथा (ख) : 5 सई, 1974 को थाता सदर बाजार दिल्ली के क्षेत्राधिकार में आने वाले क्षेत्र तथा इसके साथ लगे क्षेत्रों में हुए